## Central Administrative Tribunal Principal Bench, New Delhi

CP No. 291/2016 IN OA No. 395/2016 This the 24th day of August, 2016

## Hon'ble Shri Sudhir Kumar, Member (A) Hon'ble Shri Raj Vir Sharma, Member(J)

Shri R.C. Meena, S/o Shri Ram Jivan, R/o E-3, MCD Flats, Bhamasha Market, Kamla Nagar, Delhi – 110 007

... Applicant

(By Advocate: Applicant in person)

Versus

- Shri Puneet Goel, Commissioner, MCD (South)
  9<sup>th</sup> Floor, Dr. S.P. Mukherjee Civic Centre, J.L. Marg, New Delhi.
- Sh. S.C.L. Das Secretary to LG Raj Niwas, Civil Lines Delhi.

... Respondents

(By Advocate: Mr. R.K. Jain)

Order (oral)

## Per Sudhir Kumar, Member (A)

Learned counsel for the respondents has produced a copy of the order passed by the respondents on 08.08.2016 and submits that the order of this Tribunal since stands complied with by passing of this order. The petitioner, who is present in the Court, concedes that the order of this Tribunal has been complied with. Therefore, the CP is closed and notices issued to the respondents are discharged.

(Raj Vir Sharma) Member (J) (Sudhir Kumar) Member (A)